

**-NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 11.09.2018 (Tuesday)**

**Court of Chairperson**

**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application (AT) 23 of 2018 in Comp. App. (AT) (Ins) No. 219 of 2018	Marg Limited Vs. Tata Capital Financial Services Ltd.	Srijan Sinha	Amit Gupta
2.	Comp. App. (AT) (Ins) No. 229 of 2018	Dynepro Pvt. Ltd. Vs. V. Nagarajan (R.P.) of Cethar Ltd. <b>with</b>	M.A. Venkata Subramanian	Arnav Dash
3.	Comp. App. (AT) (Ins) No. 262 of 2018	IU International Holdings PTE Ltd. Vs. V. Nagarajan	PragyanPradip Sharma	Arnav Dash
4.	Comp. App. (AT) (Ins) No. 512 of 2018	Paramjit Gandhi Vs. Amit Kumar Malik & Anr.	Satish Rai	

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 409 of 2018	Spectrum Voyages Pvt. Ltd. Vs. Fortis Healthcare Ltd.	Priyanka Kakkar	
6.	Comp. App. (AT) (Ins) No. 532 of 2018	Manjeet Cotton Pvt. Ltd. Vs. Maruti Cotex Ltd.	Rohit Rathi	
7.	Comp. App. (AT) (Ins) No. 533 of 2018	Ajay Walia Vs Sunworld Residency Pvt Ltd & Others	Rajeev Singh	
8.	Comp. App. (AT) No. 312 of 2018	Prakash Pralhad Chhabria & Anr. Vs. Deepak Kishan Chhabria & Ors.	Shiv Kumar Suri	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 187 of 2018	Rajendra Kumar Saxena Vs. Earth GraciaBuildcon Pvt. Ltd.	Rakesh Kr. Singh	
10.	Comp. App. (AT) (Ins) No. 291 of 2018	Prasad Gempex Vs. Star Agro Marine Exports Pvt. Ltd. &Anr.	KartikeyaGoel	MM Abbasi (RP), Rajiv S Roy (R-2)
11.	Comp. App. (AT) (Ins) No. 327 of 2018	Sudhir Sales & Services Ltd. Vs. D-Art Furniture Systems Pvt. Ltd.	Manish Kumar	JasvinDhama
12.	Comp. App. (AT) (Ins) No. 339 of 2018	Sunil Sharma Vs. Hex Technologies Pvt. Ltd.	Ajay Bansal	Yash Pal Gupta

13.	Comp. App. (AT) (Ins) No. 400 of 2018	Susant Pujari Vs. Swastika Steel and Allied Products Pvt. Ltd.	AdarshTripathi	Santosh Kumar
14.	Comp. App. (AT) (Ins) No. 412 of 2018	N. Lingusamy Vs. Shriram City Union Finance Ltd &Anr.	M.A. Venkata Subramanian	Brajesh Kumar Mishra
15.	Comp. App. (AT) No. 156 of 2018	Janakiraman Srinivasan &Ors. Vs. Nava Healthcare Pvt. Ltd. & Ors.	Ramesh C. Kainthola	Navin Kumar
16.	Comp. App. (AT) No. 228 of 2018	R. Manavazhagan Vs. Registrar of Companies, Puducherry	Shrutilyer	
17.	Comp. App. (AT) No. 229 of 2018	Ashok Pulp & Papers Pvt. Ltd. & Ors. Vs. BrijBhushan Gupta <b>With</b>	Sanjay Agnihotri	
18.	Comp. App. (AT) No. 230 of 2018	Yogesh Gupta & Ors. Vs. BrijBhushan Gupta & Ors.	Sanjay Agnihotri	
19.	Competition App. (AT) No. 52 of 2018	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	

11: 30 A.M.

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Hearing

1.	Competition App. (AT) No. 05 of 2017  <b>Part Heard</b>	Association of Malayalam Movie Artists (AMMA) Vs. CCI &Ors <b>With</b>	P.V. Dinesh	Naveen R. Nath (R1-CCI) Harshad VH (R2-informant)
2.	Competition App. (AT) No. 08/2017  <b>Part Heard</b>	FEFKA Production Executive Union &Anr. Vs. CCI & Ors. <b>With</b>	MehulParti	Gurkirat Kaur (R1-CCI) Harshad VH (R2-informant)
3.	Competition App. (AT) No. 09/2017  <b>Part Heard</b>	FEFKA Director's Union Vs. CCI & Ors. <b>With</b>	MehulParti	Gurkirat Kaur (R1-CCI) Harshad VH (R2-informant)
4.	Competition App. (AT) No. 10/2017  <b>Part Heard</b>	Film Employee Federation of Kerala &Ors. VS. CCI & Ors.	MehulParti	Gurkirat Kaur (R1-CCI) Harshad VH (R2-informant)
5.	Comp. App (AT) No. 102 of 2018	Shirish Deepak Kulkarni Vs. Union of India	Sukriti Jaggi	Sanjay Shorey

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, the Member (Technical).

**For Orders**

1.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	JK CEMENT LIMITED Vs. COMPETITION COMMISSION OF INDIA AND ANOTHER	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
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**Note: Court will not sit after 1 :00 PM.**

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By Order

Joint Registrar

*Chaudhary*  
*10/9/18*

*10/9/18*